

their constituents have merged together and formed the Communist Party of India (Maoist) in the year 2004. The Central Government has *vide* order dated 22.06.2009 included Communist Party of India (Maoist) all its formations and front organizations in the schedule to the Unlawful Activities (Prevention) Act, 1967.

Charging for use of Defence Boats and Aircrafts during national calamities

468. SHRI N. BALAGANGA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is charging for the use of Defence Aircrafts and Boats during the flood and havoc; and

(b) if so, whether there is any proposal with the Government to provide Defence Aircrafts and Boats at free of cost?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No charges are levied for deployment of Army resources for any natural calamities.

(b) Does not arise.

Revision of pay of Defence Personnel

469. DR. JANARDHAN WAGHMARE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is serious enough to revise and hike the salaries of the Defence personnel;

(b) whether a decision has been taken to give the benefits of the Sixth Pay Commission recommendations to them; and

(c) if so, when will it be implemented?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. Pay and allowances of Defence personnel have been revised as per the recommendations of Sixth Central Pay Commission with some modifications, 40% of arrears have already been paid.

(c) Revised orders on pay and allowances have been implemented with effect from 1st January, 2006 and 1st September, 2008 respectively.

Report on disturbances in Lalgarh

470. SHRI RAJEEV SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has asked the West Bengal Government to submit a detailed report on the recent disturbances created by Maoist takeover of Lalgarh;

(b) if so, the details of the report; and

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) State Governments including West Bengal, send status report on law and order periodically which *inter alia* includes status of naxal activities in their States.

State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. Recently, two additional Battalions of Central Para-Military Forces and four teams of Cobra Battalions were provided to West Bengal for dealing with Left Wing Extremism.

Modernizing communication and intelligence sharing networks

471. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is undertaking an exercise at modernizing the communication and information sharing networks between State Police and Central Intelligence agencies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. Action has been initiated for establishment of online, dedicated and secure connectivity between all the designated Members of Multi-Agency Centre (MAC), MAC and the Subsidiary Multi-Agency Centres (SMACs) in 30 Important identified locations and between the SMACs and the State Special Branches.

Naxalite attacks

472. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the incidents of naxalite attacks in various parts of the country during the last one year till 1st July, 2009, State-wise;

(b) the details of the persons killed/injured, State-wise and incident-wise;

(c) whether any compensation has been paid to the kins/dependents of persons killed/injured;

(d) if so, the details thereof, incident-wise, case-wise during the last one year till 1st July, 2009; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (e) State-wise details are given below:

State	2008		2009 (Upto 30.6.2009)	
	Incidents	Deaths	Incidents	Deaths
1	2	3	4	5
Andhra Pradesh	92	46	34	10
Bihar	164	73	118	43
Chhattisgarh	620	242	285	148